

LIR No:5122/2016 & 104/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed on 10-09-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LCA No:998/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for workman despite efforts.

Sh. Ashok Kumar, Advocate AR of management.

Put up for purpose fixed on 23-10-2010.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:9772/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed on 26-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:475/17

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Ajit KUMar AR of workman.

PF not filed by ARW for the service of management after filing of the fresh address. PF be filed and management be served, through RC/speed post, on fresh address already on record, returnable on 16-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:707, 708, 709 & 710 of 2019

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed on 09-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:705 & 713 of 2019

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed on 12-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:714/19

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Ajit Singh, AR of workman.

None for the management.

Fresh address of the management not filed by ARW. Same be filed and management be served on fresh address on PF/RC returnable on 16-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:1215, 1216, 1217, 1218, 1219 & 1220 of 2019
13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Ajit Kumar, AR of workman.

Time sought by the ARW for filing of statement of claim on the ground that at present he is not in contact with workman. It is further stated by ARW that on the next date either he will file the statement of claim or withdraw the case.

Put up for filing of statement of claim/further proceedings on 16-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:3069/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 12-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:3268/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 12-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:5437/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for the workman despite efforts.

Sh. Vivek Chauhan proxy for Sh. Anurag Lakhotia AR of management.

This is a contested case. No evidence can be recorded through VC, therefore, matter is adjourned for WE on 03-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LC No:623/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Tenzing Thinlay Lepcha AR of workman.

None for the management despite efforts.

Put up for workman's evidence on 07-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:2561/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 13-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LC No:2487/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 13-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:7922, 7929 & 8328/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 14-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:8759/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for the workman despite efforts.

Sh. Nishant Nigam, AR for management no:3 & 4.

Put up for workman's evidence on 28-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:9305/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for the workman despite efforts.

Sh. Pradhuman Gautam, AR of management.

Put up for WE, as per last order, on 24-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:180/17

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 17-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:709/17 & 710/2017

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 20-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:1793/18

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 27-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:842/19

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for WE on 28-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LCA No:43/16, 105/16, 446/16 & 447/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Pradhuman Gautam and Sh. Saumitra Singhal, AR of workman.

None for the managements despite efforts.

It is stated by ARW that witness of management no:1 has already been partly cross examined. Now put up for remaining cross examination of witness of management no:1 and remaining ME on 24-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:529/16, 42/16 & 425/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. Ajit Singh, AR of workman with workman Digambar Singh and Satender Kumar.

None for the management despite efforts.

Put up for ME, as per last order, on 06-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:6074/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 7-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:6075/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 07-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:1306/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 05-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:5094/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for the workman despite efforts.

Sh. Ashok KUMar, AR of workman.

This is a contested case no evidence can be recorded through VC, therefore, the matter is adjourned for ME on 10-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:6461/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for workman despite efforts.

Sh. G.B. Sewak, Advocate/ARM along with witness Sh. Sanjay Vasisth. Since, due to covid-19 situation no evidence can be recorded through VC in a contested case, therefore, the case is adjourned for cross examination of above MW and remaining ME on 19-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:6792 & 6793/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 15-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:7541/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 19-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:8590/16

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 20-10-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LC No:233/17

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for ME on 21-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

Misc DJ No:15/2019

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed on 21-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:7002/16

Tilak Ram Vs. M/s Gopal Dass Estates and Housing Pvt. Ltd.

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Sh. M.N. Singh, AR of workman.

Sh. B. Shekhar, AR of management.

It is stated by ARM that he has already filed his written submission on the email ID of the court and same may be considered his argument and order may be passed in this case. Same is the submission of the AR of workman.

Put up for order on 17-08-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:49/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts.

Now it is already 2:00 pm, none has joined the VC despite efforts, therefore, the matter is adjourned for purpose fixed i.e. for argument on the application of LR's on 28-09-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LCA No711/2016

Inder Singh Vs. DTC

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: Nobody joined the VC till 1:30 pm (before lunch hours) despite efforts. Now it is already 2 pm, the, reader of the court contacted the ARW on his mobile number but he did not agree for the Videoconferencing. In these circumstances the matter is adjourned for clarification/order on 08-09-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:9254/2016

13-08-2020

File taken up today through Video Conferencing hosted by Ms. Renu Gupta, Reader of the court.

Present: None for the workman.

Sh. Manish Biala, AR for the management.

Put up for workman's evidence, as per last order, on 11-11-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi

LIR No:4492/16

Satyabir Singh Vs. MCD

13-08-2020

File taken up today through Video Conferencing hosted by Ms.
Renu Gupta, Reader of the court.

Present: None for the workman despite efforts.

Sh. Vinay Kumar AR of management.

Heard.

Put up for order on 14-08-2020.

(Veena Rani)
Presiding Officer, Labour Court
Rouse Avenue Courts, New Delhi